

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 207 OF 2007

BHAGLOO LODH & ANR.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T., bail and office report)

Date: 10/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Appellant(s) Mr. J.P. Dhanda, Adv.

Mr. Atishi Dipankar, Adv.(NP)

For Respondent(s) Mr. T.N. Singh, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. R.K. Gupta, Adv.
Mr. S.K. Dwivedi, Adv.
Mr. Aviral Shukla, Adv.
Mr. Abhinav Shrivastava, Adv.
Mr. G.V. Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing the learned counsel for the parties at length, the Court reserved its verdict.

(KALYANI GUPTA)
COURT MASTER

(INDU SATIJA)
COURT MASTER